

Central Administrative Tribunal
Principal Bench

CP-315/2004
In
OA-609/2003

New Delhi this the 7th day of December, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S.K. Malhotra, Member (A)

1. K.G.Verma, S/o Late Ram Kishan
2. Rajeshwar Kumar, S/o Shri K.L. Bassi.
3. Chackochan Y., S/o Shri C. Yohannan Kutty.
4. R.K. Saxena, S/o Shri P.M. Saxena.
5. M.S. Chahar, S/o Late Shiv Singh.
6. Sadhu Ram, S/o Shri Nand Lal
7. Suman Lata, W/o Shri K.K. Sharma.

-Applicants

(By Advocate: Shri S.K. Das)

Versus

1. Shri JVR Prasada Rao,
Secretary, Department of Health,
Ministry of Health & Family Welfare,
Nirman Bhavan, Maulana Azad Road,
New Delhi-110011.
2. Dr. S.P. Agarwal,
Director General of Health Services,
Department of Health, Room No.446-À'
Wing, Nirman Bhawan, New Delhi-110011.
3. Dr. Manoranjan, Secretary,
Department of Statistics,
Sardar Patel Bhavan,
Sansad Marg, New Delhi-110001.

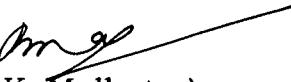
-Respondents

(By Advocate: Shri D.S. Mahendru)

ORDER (Oral)

Hon'ble Shri Shanker Raju, Member (J)

In the light of pending Writ Petition before the Hon'ble High Court of Delhi, CP is disposed of. Notices issued to the respondents are discharged with liberty to the either of the parties to revive the same after disposal of the Writ Petition.


(S.K. Malhotra)
Member (A)


(Shanker Raju)
Member (J)

cc.